

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2905
ANSWERED ON:13.03.2015
DOMESTIC VIOLENCE
Singh Shri Dushyant

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether high prevalence of domestic violence has been reported from across the country;
- (b) if so, the details thereof during each of the last three years and the current year and the reasons therefor, State/UT-wise; and
- (c) the corrective steps taken/ being taken by the Government in this regard?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI MANEKA SANJAY GANDHI)

(a) & (b): As per the provisional data of the National Crime Records Bureau (NCRB) which is available upto 2014, a total number of 16351, 4204 and 531 cases have been registered under the Protection of Women Against Domestic Violence Act, 2005 in the year 2012, 2013 and 2014 respectively.

(c): Safety of women in the country is of utmost priority for the Government. The Ministry is endeavouring to put in place effective mechanism to provide safe environment for women to work and live and fulfil their potential. Ministry recognize that incidence of violence against women cannot be controlled unless mindset of people, in general, are made to change. Continuous awareness creation among men and women in the society through workshops, seminars, street plays, Nari ki Chaupals, Beti Janmotshav are being undertaken at the district level. In collaboration with Ministry of Panchayati Raj Special (Mahila) Gram Sabhas have also been conducted. Further, advertisements in the press and electronic media educating peoples about issues of domestic violence, Child Sex Ratio and Child Marriage etc also being taken up. Platforms such as the International Women's Day and the National Girl Child Day are used to create awareness on issues related to women and to bring to the centre stage issues such as sex selective abortions and child marriage. Through Sabla programme of this Ministry, adolescent girls in the age group of 11 to 18 years are imparted about training with regard to legal rights of women.